

8

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O.A.555/91 M.P.34/93

7.1.93

PRESENT: Sh.D.R.Gupta, proxy counsel for Sh.S.K.Sawhney
counsel for the applicant.

Ld. counsel for the applicant has filed
M.P.34/93. According to this M.P. the prayer has been
made for withdrawal of the O.A. Prayer allowed. The
O.A. is dismissed as withdrawn with permission to file
fresh one, if cause of action subsists.

I.P. Gupta
(I.P.GUPTA)

MEMBER(A)

Ram Pal Singh
(RAM PAL SINGH)

VICE CHAIRMAN(J)